

12.11 1/2 hrs.

**WATER (PREVENTION AND CONTROL
OF POLLUTION) AMENDMENT BILL**

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND FOR-
ESTS (SHRI Z.R. ANSARI): Sir, I beg to
move for leave to introduce a Bill further to
amend the Water (Prevention and Control of
Pollution) Act, 1974.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Water (Prevention and Control
of Pollution) Act, 1974."

The motion was adopted.

SHRI Z.R. ANSARI: Sir, I introduce the
Bill.

12.12 hrs.

**NATIONAL WATERWAY (SADIYA-DHU-
BRI STRETCH OF THE BRAHMAPUTRA
RIVER) BILL**

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI RAJESH PILOT): Sir, I beg to move
for leave to introduce a Bill to provide for the
declaration of the Sadiya-Dhubri Stretch of

the Brahmaputra river to be a national water-
way and also to provide for the regulation
and development of the said stretch of that
river for purposes of shipping and navigation
on the said waterway and for matters con-
nected therewith or incidental thereto.

SHRI ATAUUR RAHMAN (Barpeta): Sir,
this can be passed without discussion.

[Translation]

MR. SPEAKER: Let it be introduced
first. How can it be passed without being
introduced?

SHRI ATAUUR RAHMAN: It is quite an
important Bill. Everybody is supporting it.

[English]

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to provide for the
declaration of the Sadiya-Dhubri
Stretch of the Brahmaputra river
to be a national waterway and
also to provide for the regulation
and development of the said
stretch of that river for purposes
of shipping and navigation on the
said waterway and for matters
connected therewith or inciden-
tal thereto."

The motion was adopted.

SHRI RAJESH PILOT: Sir, I introduce
the Bill.

[Translation]

MR. SPEAKER: Now you may take up

the process for its adoption.

[*English*]

SHRI ATAUR RAHMAN: Sir, this is a very very important Bill so far as Assam is concerned. This should be passed without discussion.

[*Translation*]

MR. SPEAKER: The House can do whatever it wants. You are the masters.

[*English*]

SHRI RAJESH PILOT: Sir, it is a very good idea of the hon. Member if the whole House passes it. It is such a good thing, there is hardly anything to discuss. It can be taken up.

[*Translation*]

MR. SPEAKER: Move the motion.

[*English*]

PROF. MADHU DANDAVATE (Rajapur): Without a motion, how can it be passed?

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12.14 hrs.

[*English*]

SHIPPING AGENTS (LICENSING) BILL

Nomination of Members to Joint Committee

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): Sir, I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the joint Committee of the Houses on the Bill to provide for the introduction of a system of licensing to regulate the business of shipping agents and for matters connected therewith made in the motion adopted by Rajya Sabha at its sitting held on the 27th April, 1988 and communicated to this House on the 29th April, 1988 and do resolve that the following 30 members of Lok Sabha be nominated to serve on the said Joint Committee, namely:

- (1) Shri T. Bala Goud
- (2) Shri Manoranjan Bhakta
- (3) Shri R.L. Bhatia
- (4) Prof. Parag Chaliha
- (5) Smt. Vidyavati Chaturvedi
- (6) Shri Bipin Pal Das
- (7) Shri N. Dennis
- (8) Shri H.A. Dora
- (9) Shri Bimalkanti Ghosh
- (10) Shri H.N. Nanje Gowda
- (11) Shri Jitendra Singh
- (12) Shri Abdul Rashid Kabuli
- (13) Shri P. Kolandaivelu
- (14) Shri K. Kunjambu
- (15) Shri Narsinh Makwana